

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF L.D.A. IN THE
DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF
RECRUITMENT EXAMINATION – 2013.**

VACANCY - 01 CATEGORY – OBC(B)

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
LDA/OBC(B)-067.	SONAI BANIK	Gour Banik	LDA-OBC(B)	Vill-Danga Para, 1 No. Goli, Ward No. 14, P.O. Pandapara Kalibari, Dist- Jalpaiguri, Pin-735132

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidate is not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.
- b) If the candidate is already in Government Service either in any judgship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidates shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of his / her all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidate during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidate for such qualification in future.

(2)

- f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.
- g) This Recruitment Committee as well as the Appointing Authority reserve its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.
- h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.
- i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.
- j) The selected candidates shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.
- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidates shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

WAITING LIST PANEL FOR THE POST OF L.D.A(OBC-B)

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
LDA/OBC(B) -012	Nabendu Roy	Narendra Nath Roy	L.D.A.(OBC-B)	C/o Puspa Bastralaya, D. B. C. Road, Jalpaiguri, Pin-735101.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidate whose name is there in the Waiting List, his/ her candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidate named in the Waiting List does not have any right to claim any benefit simply because his / her name is there in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidate of the selected candidate from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF ENGLISH
STENOGRAPHER IN THE DISTRICT JUDGE COURT, JALPAIGURI IN
CONNECTION WITH STAFF RECRUITMENT EXAMINATION – 2013.**

VACANCY - 02 CATEGORY – GENERAL

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/ENG/STNO/ GEN-004	AMARJYOTI MALLICK	Jayanta Mallick	General	Ashutosh Neogy Lane, Hathkhola, P.O. + P.S. Chandannagore, Dist- Hooghly, Pin- 712136.
B/ENG/STNO/ GEN-069	ARINDAM DAS	Achintan Das	General	Vill-Court Para, Ward No. 19, P.O. Alipurduar Court, Dist-Jalpaiguri, Pin- 736122.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidates are not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.
- b) If the candidates are already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidates shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of his / her all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidate during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidate for such qualification in future.

(2)

f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.

g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.

h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.

i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.

j) The selected candidates shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.

k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.

l) The selected candidates shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF ENGLISH
STENOGRAPHER(GENERAL CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/ENG/STNO/ GEN-064	SUKANTA GOSWAMI	Bholanath Goswami	General	Vill-Boloram Pota No.-1 Colony, P.O. Panchla, P.S. Uluberia, Dist- Howrah, Pin- 711322.
B/ENG/STNO/ GEN-056	ASHOKE MUKHOPAD HYAY	Diptiman Mukhopadhyay	General	Rambhai House, 12 Kabi Jasimuddin Sarani, South Desbandhupara, P.O. Siliguri Town, Dist-Darjeeling, Pin- 734004.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidates whose name are there in the Waiting List, their candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidates named in the Waiting List does not have any right to claim any benefit simply because their names are in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidates are not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF ENGLISH
STENOGRAPHER IN THE DISTRICT JUDGE COURT, JALPAIGURI IN
CONNECTION WITH STAFF RECRUITMENT EXAMINATION – 2013.**

VACANCY - 01 CATEGORY – SC.

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/ENG/STNO/ SC-003	AJOY DAS	Bijoy Das	SC	Vill-Baruapara, P.O. Kadobarihat, Dist-Jalpaiguri, Pin- 735132.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidate shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidate is not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.**
- b) If the candidate is already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.**
- c) The candidate shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.**
- d) The successful candidate shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.**
- e) The successful candidate shall submit duly filled in Police Verification Forms along with duly certified copy of his / her all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidate during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidate for such qualification in future.**

(2)

- f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.
- g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.
- h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.
- i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.
- j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.
- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF ENGLISH
STENOGRAPHER(SC CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/ENG/STNO/ SC-014	ALOCK ADHIKARY	Bijay Ch. Adhikary	SC	Vill + P.O. Bhelurdabri, P.S. Alipurduar, Dist-Jalpaiguri, Pin- 736208.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidate whose name is there in the Waiting List, his/her candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidate named in the Waiting List does not have any right to claim any benefit simply because his/her name is there in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF BENGALI
STENOGRAPHER IN THE DISTRICT JUDGE COURT, JALPAIGURI IN
CONNECTION WITH STAFF RECRUITMENT EXAMINATION – 2013.**

VACANCY - 01 CATEGORY – SC.

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/BEN/STENO/ SC-014	KAMAL KR. RAY	Late Mohini Mohan Ray	SC	Vill-Shisuya Bari, P.O. Barnesh Junction, P.S. Maynaguri, Dist- Jalpaiguri, Pin- 735224.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidate shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidate is not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.**
- b) If the candidate is already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.**
- c) The candidate shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.**
- d) The successful candidate shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.**
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h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.

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j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.

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l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF BENGALI
STENOGRAPHER(SC CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
B/BEN/STENO/ SC-016	SAMIT ROY	Bimal Roy	SC	Vill-Korani Para, P.O. Pandapara Kalibari, Dist- Jalpaiguri, Pin- 735132.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidate whose name is there in the Waiting List, his/her candidature will only be considered if candidate of the selected candidates list does not join the respective post.
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Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF ENGLISH TYPIST-COPYIST IN THE DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF RECRUITMENT EXAMINATION – 2013.

VACANCY - 01 CATEGORY – GENERAL.

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
C/TC/GEN-042	ABHISHEK SUTRADHAR	Paresh Ch. Sutradhar	General	Vill-Dangapara, P.O. Pandapara Kalibari, Dist- Jalpaiguri, Pin-735101.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidate shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidate is not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.
- b) If the candidate is already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.
- c) The candidate shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidate shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidate shall submit duly filled in Police Verification Forms along with duly certified copy of his / her all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidate during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidate for such qualification in future.

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j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.

k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.

l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF ENGLISH TYPIST-
COPYIST(GENERAL CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
C/TC/GEN-027	MINU PRODHAN	Babul Prodhan	General	Race Course Para, Behind Forensic Lab., P.O. + Dist- Jalpaiguri, Pin- 735101.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidate whose name is there in the Waiting List, his/her candidature will only be considered if candidate of the selected candidates list does not join the respective post.
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Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF BAILIFF/SEAL
BAILIFF IN THE DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH
STAFF RECRUITMENT EXAMINATION – 2013.**

VACANCY - 01

CATEGORY – S.C.

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/BALILIFF/SC-014	JAYABRATA ROY	Kamalapada Roy	S.C.	Sukanta Pally, New Town, P.O. Alipurduar, Dist Jalpaiguri, Pin-736121

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidate shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During his/ her period of probation, if it is found that the candidate is not fit for the post then his / her period of probation shall not be extended and he will be removed from this post automatically.**
- b) If the candidate is already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, he / she shall submit a certificate issued by his / her Appointing Authority showing that there is no disciplinary proceeding pending against him/ her, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his / her rendering present service is pending or any other proceeding is pending against him/ her.**
- c) The candidate shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.**
- d) The successful candidate shall collect his / her Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.**
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- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF BAILIFF/SEAL BAILIFF
(S.C. CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/BAILIFF/SC-024	NANDAN BISWAS	Rabindra Nath Biswas	S.C.	Paresh Nagar, Ward No-44, P.O. Sevoke Road, Siliguri, 44, Swami Vivekananda Sarani, Dist- Jalpaiguri, Pin-.734001

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidate whose name is there in the Waiting List, his/her candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidate named in the Waiting List does not have any right to claim any benefit simply because his/her name is there in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF SWEEPER IN THE
DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF
RECRUITMENT EXAMINATION – 2013.**

VACANCY - 03

CATEGORY – SC

ROLL NO	NAME OF CANDIDATES	FATHER'S/ HUSBAND'S NAME	CATEGORY	ADDRESS
D/SW/SC-366	KARTICK KUMAR BASFORE	Late Chandrika Prasad Basfore	SC	Muchipara Pal Market (Near Ashoke Auto Mobile,D.G.P. 12,District Burdwan.
D/SW/SC-265	MANOJ BASFORE	Rameswar Basfore	SC	Vill : 4 No. Gumti, P.O. Jalpaiguri,Pin : 735101.
D/SW/SC-285	DIPA ROY (DAS)	Subrata Das	SC	Bhatia Building, P.O.+ Dt. Jalpaiguri, Pin 735101.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During their period of probation, if it is found that the candidates are not fit for the post then their period of probation shall not be extended and they will be removed from this post automatically.
- b) If the candidates are already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, they shall submit a certificate issued by their Appointing Authority showing that there is no disciplinary proceeding pending against them, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of their rendering present service is pending or any other proceeding is pending against them.
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidates shall collect their Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of their all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidates during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidates for such qualification in future.

(2)

- f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.
- g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.
- h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.
- i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.
- j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.
- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

WAITING LIST PANEL FOR THE POST OF SWEEPER (S.C. CATEGORY).

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/SW/SC-129	SEKAU BASFORE	Late Radhika Basfore	S.C.	Hospital Para, (Sweeper quarter) P.O. Dinbazar, Dist-Jalpaiguri, Pin-735101.
D/SW/SC-315	RAJKUMAR MALLICK	Umesh Mallick	S.C.	Airport More, Gowala Basty, P.O. Bagdogra, Dist-Darjeeling, Pin-734014.
D/SW/SC-185	MITHU SAHA	Late Nilkamal Saha	S.C.	South Bharat Nagar, Das Colony, Near Kshudiram Pally Primary School, P.O. East Bhaktinagar, Dist-Darjeeling, Pin- 734007.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidates whose name are there in the Waiting List, their candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidates named in the Waiting List does not have any right to claim any benefit simply because their names are in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF OFFICE PEON IN
THE DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF
RECRUITMENT EXAMINATION – 2013.**

VACANCY - 04

CATEGORY – SC

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/SC-1049	SOURAV BISWAS	Rohidas Biswas	SC	Vill-Makuli, P.O. Pakuahat, P.S. Bamangola, Dist-Malda, Pin-732138.
D/SC-5109	SAMIR ROY	Bhanu Roy	SC	Vill-Naya Para, P.O. Mohit Nagar, Dist-Jalpaiguri, Pin-735101.
D/SC-2665	SIB CHARAN MONDAL	Sachin Mondal	SC	Vill-Adadanga, P.O. Ashrampur, P.S. Bamangola, Dist-Malda, Pin-732138.
D/SC-4458	PROFULLA MONDAL	Lalit Mondal	SC	Vill_Uttar Jai, P.O. Bamangola, Dist-Malda, Pin-732138.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During their period of probation, if it is found that the candidates are not fit for the post then their period of probation shall not be extended and they will be removed from this post automatically.**
- b) If the candidates are already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, they shall submit a certificate issued by their Appointing Authority showing that there is no disciplinary proceeding pending against them, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of their rendering present service is pending or any other proceeding is pending against them.**
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.**
- d) The successful candidates shall collect their Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.**
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of their all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidates during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidates for such qualification in future.**

(2)

- f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.
- g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.
- h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.
- i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.
- j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.
- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

WAITING LIST PANEL FOR THE POST OF OFFICE PEON (S.C. CATEGORY).

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/SC-5132	INDRA BARMAN	Gajendra Nath Barman	S.C.	Vill-Teli Para, P.O. Boalmari, Dist-Jalpaiguri, Pin-735122.
D/SC-2101	NEPAL ROY	Chittaranjan Roy	S.C.	Vill-Shyamnagar, P.O. Garapota, Dist-Nadia, Pin-741502.
D/SC-2532	RAKESH CH. SAHA	Sukumar Saha	S.C.	Vill_Pandapara, Ashok Nagar, Jalpaiguri, Pin-735101.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidates whose name are there in the Waiting List, their candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidates named in the Waiting List does not have any right to claim any benefit simply because their names are in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF OFFICE PEON IN
THE DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF
RECRUITMENT EXAMINATION – 2013.**

VACANCY - 04

CATEGORY – GENERAL

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/GEN-2800	SANTANU SHIL	Depak Kr. Shil	General	P.O. & Vill-Joypur, P.S. Gangarampur, Dist-Dakshin Dinajpur, Pin-733142.
D/GEN-0656	KOUSHIK ADHIKARY	Krishna Addhikary	General	Vill-Makuli, P.O. Pakuahat, P.S. Bamangola, Dist-Malda, Pin-732138.
D/GEN-2380	PANKAJ SARMA	Jagadish Sarma	General	Vill-Paresh Pally, P.O. Govt. Engg. College, Dist-Jalpaiguri, Pin-735102.
D/GEN-4367	TAPAN CHOWDHURY	Rambrich Chowdhury	General	Vill-Bokadaha, P.O. Sapmari, P.S. Bamangola, Dist-Malda, Pin-732138.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During their period of probation, if it is found that the candidates are not fit for the post then their period of probation shall not be extended and they will be removed from this post automatically.
- b) If the candidates are already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, they shall submit a certificate issued by their Appointing Authority showing that there is no disciplinary proceeding pending against them, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of their rendering present service is pending or any other proceeding is pending against them.
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidates shall collect their Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of their all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidates during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidates for such qualification in future.

(2)

f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.

g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.

h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.

i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.

j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.

k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.

l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF OFFICE PEON
(GENERAL CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/GEN-1196	PRIYOJIT SAHA	Jiban Kumar Saha	General	Milan Pally, Samaresh Bose Sarani, Siliguri Bazar, Dist-Darjeeling, Pin-734005.
D/GEN-1652	TANMOY DAS	Satyendra Narayan Das	General	Vill + P.O. Teor, P.S. Hilli, Dist-Dakshin Dinajpur, Pin-733145.
D/GEN-4364	JAGANNATH BISWAS	Late Gopal Biswas	General	Vill-Bokadaha, P.O. Sapmari, P.S. Bamangola, Dist-Malda, Pin-732138.
D/GEN-2943	JIT SARKAR	Jitendra Nath Sarkar	General	D. C. Sen Road, P.O. Rabindra Sarani, Siliguri, Dist-Darjeeling, Pin-734006.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidates whose name are there in the Waiting List, their candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidates named in the Waiting List does not have any right to claim any benefit simply because their names are in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**FINAL LIST OF SUCCESSFUL CANDIDATES FOR THE POST OF NIGHT GUARD IN
THE DISTRICT JUDGE COURT, JALPAIGURI IN CONNECTION WITH STAFF
RECRUITMENT EXAMINATION – 2013.**

VACANCY - 05

CATEGORY – GENERAL

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/GEN-3389	BABAN KUNDU	Barun kundu	General	Bankim Sarani, By Lane-5, Deshbandhupara, P.O. Siliguri Town, Pin-734004.
D/GEN-0162	TANMAY DUTTA	Late Tapash Kumar Dutta	General	Janakbhumi, College Para, P.O. Kharia, Jalpaiguri, Pin- 735101.
D/GEN-3828	KOUSHIK TALUKDAR	Nitai Talukder	General	Vill-Baman Para, P.O. Kharia, Dist-Jalpaiguri, Pin-735101.
D/GEN-1078	DEBASHISH GHOSH	Dhananjoy Ghosh	General	Shantinagar, 2 No. Dabgram, P.O. 2 No. Dabgram, P.S. Bhaktinagar, Dist-Jalpaiguri, Pin-734004.
D/GEN-3321	DEBANIK GHOSH	Binay Bhusan Ghosh	General	Shaktinagar, P.O. Kharia, Dist-Jalpaiguri, Pin-735101.

The FINAL LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The selected candidates shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation and Confirmation) Rules 1979. During their period of probation, if it is found that the candidates are not fit for the post then their period of probation shall not be extended and they will be removed from this post automatically.
- b) If the candidates are already in Government Service either in any judgeship or in any other Department of Government of West Bengal or Union of India, they shall submit a certificate issued by their Appointing Authority showing that there is no disciplinary proceeding pending against them, for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of their rendering present service is pending or any other proceeding is pending against them.
- c) The candidates shall submit the certificate along with the filled up police verification forms. Non submission of such certificate shall be treated as violation of the norms of the selection and the name of such candidate shall be deleted from the successful candidates' list.
- d) The successful candidates shall collect their Police Verification Form from the office of the District Judge, Jalpaiguri, English Department within 27.02.2014.
- e) The successful candidates shall submit duly filled in Police Verification Forms along with duly certified copy of their all educational qualifications along with the police Verification Form. In case of suppression of any education qualification by the candidates during submission of the Police Verification Form, it will be dealt with seriously and in future this department shall not give any credit or benefit to the candidates for such qualification in future.

(2)

- f) The candidates shall not have any right to claim the post only on the ground that his/ her name has been published in the category of selected candidates.
- g) This Recruitment Committee as well as the Appointing Authority reserves its right to de-list any candidate from the list of successful candidate if it is found that otherwise the candidate is not suitable for the post.
- h) The candidates named in the Waiting List does not have any right to claim any benefit as an enrolled candidate of the Waiting List.
- i) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake, the name of any candidate has been wrongly inserted in the selected list of candidates.
- j) The selected candidate shall be asked to submit his police Verification Form with all particulars to this office by 06.3.2014. In case of absence of selected candidates not submitting the Police Verification Form by 11.03.2014 then it will be presumed that the candidate is not willing to join his / her post and his / her name will be deleted from the list of selected candidates and the name of the next candidate will be taken up from the Waiting List.
- k) The selected candidates shall be allowed to join their service only after receipt of their Police Verification Reports and Medical Examination Reports from the concerned Authorities.
- l) The selected candidate shall be intimated about the date/ dates and venue of their Medical Examination from the office after the same is obtained from the Superintendent, Jalpaiguri Sadar Hospital, Jalpaiguri.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.

**OFFICE OF THE DISTRICT JUDGE,
JALPAIGURI**

**WAITING LIST PANEL FOR THE POST OF NIGHT GUARD
(GENERAL CATEGORY).**

ROLL NO	NAME OF CANDIDATES	FATHER'S / HUSBAND'S NAME	CATEGORY	ADDRESS
D/GEN-1267	REJAUL KARIM	Sayed Ali	General	Uma Charanpur, Chhoto Salkumar, Dist-Jalpaiguri, Pin-735220.
D/GEN-3904	BISWAJIT CHAKRABORTY	Late Sukumar Chakraborty	General	Vill-Chechakhata(Mission Road) P.O. Alipurduar Junction, Dist-Jalpaiguri, Pin-736123.
D/GEN-1328	RAJA BHOWMIK	Pradip Bhowmik	General	Vivekananda Pally, P.O. Bagdogra, Dist-Darjeeling, Pin-734014.
D/GEN-3680	CHANDAN SARKAR	Late Bhabesh Ch. Sarkar	General	Vill-Mahi Nagar, P.O. Nalagola, Dist-Malda, Pin-733124.
D/GEN-3684	BHAJAN MODAK	Bhola Nath Modak	General	Vill-Jay Chandpur, P.O. Balasundar, P.S. Falakata, Dist-Jalpaiguri, Pin-735211.

The WAITING LIST published shall be guided by the following norms and conditions as resolved by the Recruitment Committee :-

- a) The candidates whose name are there in the Waiting List, their candidature will only be considered if candidate of the selected candidates list does not join the respective post.
- b) The candidates named in the Waiting List does not have any right to claim any benefit simply because their names are in the Waiting List.
- c) This Recruitment Committee as well as the Appointing Authority shall reserves its right to de-list any candidates of the selected candidates from the list of successful candidates if it is found that otherwise the candidate is not suitable for the post.
- d) This Appointing Authority reserves its right to make any alteration or change of the list if it is found that out of any procedural mistake or clerical mistake the name of any candidate has been wrongly inserted in the selected list of candidates.
- e) This Waiting List shall be automatically cancelled on joining of the selected candidate to his respective post and / or after one year from the date of publication whichever is earlier.

Sd/-
(Debasis Mukhopadhyay),
District Judge,
Jalpaiguri
and
Chairman of Recruitment Committee.